

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 29.01.2019 (TUESDAY)

Court of Chairperson

11:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 62 of 2019	Prasad Devangam Vs. IL & FS Engineering and Construction Co. Ltd & Anr.	Rishi Agrawala	
2.	Comp. App. (AT) (Ins) No. 495 of 2018	S.C. Sekaran Vs. Amit Gupta & Ors. With	Sumant Batra	Mahima Singh(R-RP) Alok Tiwari-COC
3.	Comp. App. (AT) (Ins) No. 496 of 2018	S.C. Sekaran Vs. Amit Gupta & Ors.	Sumant Batra	Mahima Singh(R-RP)
4.	Comp. App. (AT) (Ins) No. 705 of 2018	Pankaj Sharma Vs. D4N Technologies Pvt. Ltd., through RP	Abhishek Kumar	K. Malhotra (R-RP)

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 90 of 2019	Finquest Financial Solutions Pvt. Ltd. Vs. CFM Asset Reconstruction Pvt. Ltd. & Anr.	Anju Thomas	
6.	Comp. App. (AT) (Ins) No. 91 of 2019	SLO Industries Ltd. Vs. Corporation Bank Mid Corporation Branch	Rohini Musa	
7.	Comp. App. (AT) (Ins) No. 92 of 2019	B.R. Traders & Ors. Vs. Oceanic Edibles International Ltd. & Ors.	Aditya Verma	
8.	Comp. App. (AT) (Ins) No. 93 of 2019	Aluminium Udyog Vs. Parnika Commercial & Estates Pvt. Ltd.	Shashwat Anand	
9.	Comp. App. (AT) (Ins) No. 94 & 95 of 2019	Jogendra Kumar Arora Vs. Dharmender Sharma & Anr.	Sachin Midha	
10.	Contempt Case (AT) No. 04 of 2019 in Comp. App. (AT) (Ins) No. 739 of 2018	Shri Kishore Shankar Signapurkar Vs. Prakash Dattatraya Naringrekar, The Resolution Professional.	Manu Yadav	
11.	Comp. App. (AT) No. 15 of 2019	Trafalgar Investment (Mauritius) Ltd. & Anr. Vs. Eden Reality Ventures Pvt. Ltd. & Ors	Naveen Goel	Jaideep Maheshwari (R1), Konark Rishi Bhatnagar (R2)

For Admission (After Notice)

12.	Comp. App. (AT) No. 410 of 2018	Oswal Greentech Ltd. Vs. Pankaj Oswal & Ors. with	Amish Tandon	
13.	Comp. App. (AT) No. 411 of 2018	Aruna Oswal Vs. Pankaj Oswal & Ors. with	Milan Singh Negi	
14.	Comp. App. (AT) No. 412 of 2018	Oswal Agro Mills Ltd. Vs. Pankaj Oswal & Ors.	Harpreet	Raghav Sabharwal
15.	Comp. App. (AT) (Ins) No. 807 of 2018	Coal India Ltd. Vs Gulf Coil Lubricants India Ltd. & Anr.	Ranjan Kumar Pandey	
16.	Comp. App. (AT) (Ins) No. 294 of 2018	Gail (India) Ltd. Vs NEYCER India Ltd.	Anurag Kishore	Neeraj Chaudhary
17.	Comp. App. (AT) (Ins) No. 494 of 2018	G. Sreevidhya Vs. Karismaa Foundations Pvt. Ltd.	Kamal Kishore	Aakansha Kaul
18.	Comp. App. (AT) (Ins) No. 587 of 2018	Vikas Aggarwal Vs State Bank Of India & Anr.	Vineet Kumar	Ankur Mittal (R-SBI), Mahima Singh (R-RP)
19.	Comp. App. (AT) (Ins) No. 734 of 2018	Anju Agarwal, R.P. for Shree Bhawani Paper Mills Ltd. Vs. Bombay Stock Exchange & Ors.	Abhishek Anand	Surekha Raman-R1 Sanyam-R2
20.	Comp. App. (AT) (Ins) No. 739 of 2018	Kishore Shanker Signapurkar Vs. Prime Soles and Anr.	Manu Yadav	Tushar Parashar-R1 Kunal kohli (R2)
21.	Comp. App. (AT) (Ins) No. 752 of 2018	Guneet Pal Singh Majitha Vs. Dharmendra Kumar	Rakesh Bajaj	Rohit Rathi
22.	Comp. App. (AT) (Ins) No. 789 of 2018	Canbank Factors Ltd. Vs. Dharmendra Kumar, Interim R.P.	A.N. Tiwari	Rohit Rathi- (IRP)
23.	Comp. App. (AT) (Ins) No. 800 of 2018	Kumar Vihaan Vs. Overseas Packging Industries Pvt. Ltd. & Anr.	Harshit Agarwal	Mohit Chaudhary
24.	Comp. App. (AT) (Ins) No. 806 of 2018	Ram Niwas Basia & Ors. Vs. Vijender Sharma, R.P of Global Houseware Ltd.	Rishi Kapoor	
25.	Competition Appeal (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian-R1 Neha Mishra (R2 - R5)
26.	Competition. App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd & Anr	R.P Sharma	Malak Bhatt-R1&2 Avishkar Singhvi-R3

For Hearing

27.	Comp. App (AT) (Ins) No. 633 of 2018	Asset Reconstruction Company (I) Ltd. (ARCIL) Vs. Koteswara Rao Karuchola (R.P. for Viceroy Hotels Ltd.) & Ors. with	Niraj Kumar	Diwaker Maheshwari (R-1), Kumar Sudeep-R3
28.	Comp. App. (AT) (Ins) No. 718 of 2018	Mahal Hotel Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. (ARCIL)	Kumar Sudeep	Satendra K. Rai-R1 Diwaker Maheshwari-RP
29.	Competition Appeal (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With	YamanVerma	Samar Bansal (R-CC1) Sangram Patnaik-R2
30.	Competition Appeal (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI &Ors.	Krithika Ramesh	Samar Bansal (R-CC1) Sangram Patnaik-R2
31.	Competition App. (AT) 42 of 2018	Vijay Bhutda Vs. Competition Commission of India & Or	GautamShahi	Nisha Kaur Uberoi Somasekhar Sunderesan (R2), Pranshu Paul (R3)

12.00 noon**For Admission (After Notice)**

32.	Comp. App. (AT) (Ins) No. 555 of 2018	IFCI Limited Vs. R.P. for Monnet Ispat &Energy Ltd.	N.P.S. Chawla	Himanshu Satija-R1 Misha-R2
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For Hearing

33.	Comp. App. (AT) (Ins) No. 497 of 2018	IFCI Limited. Vs. Golf Technologies Pvt. Ltd. With	Sushil Kumar Gupta	
34.	Comp. App. (AT) (Ins) No. 498 of 2018	IFCI Limited. Vs. Cedar Infonet Pvt. Ltd.	Sushil Kumar Gupta	

Note: Court will rise at 01:00 P.M.**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-**Registrar**